

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD,

O.A.NO. 865 of 1992.

Between

Dated: 29.9.1992.

P.Srinivasa Rao. /

...

Applicant

And

1. Indian council of Agricultural Research, Krishi Bhavan, New Delhi represented by its Director General.
2. The Director, Central Research Institute for Dryland Agriculture (ICAR), Santoshnagar, Hyd.
3. The Senior Administrative Officer, Central Research Institute for Dryland Agriculture (ICAR), Santoshnagar, Hyd.

...

Respondents.

Counsel for the Applicants

: Sri. G.Bikshapathy

Counsel for the Respondents

: Sri. —

CORAM:

Hon'ble Mr. R.Balasubramanian, Administrative Member  
Hon'ble Mr. C.J. Roy, Judicial Member

The Tribunal made the following order:-

O.A.865/92 is moved as a lunch motion. Vide orders dated 12.5.1989 the applicant was promoted from S1 to S2 grade and again by order dated 13.6.1989 the respondents fixed the pay of the applicant after by their order dated 29.6.1986. 1.1.87. 1.1.88. 1.1.89. Therefor Dryland Agriculture, Hyderabad quoting a letter dated 27.8.1991 of the council reverted the applicant to the pay scale of 2200-4000 and that too w.e.f. 1.1.86. It is further stated in the letter that the quantum of recovery is being worked out for refund.

Heard Mr. Bikshapathi, for the applicant. The respondents were not present.

the operation of the impugned letter F.No.1-1-(20)/90-ESTC-1 dated 29.6.1986 issued by the Central Administrative Officer. This interim order will be in force till 13.10.1992. List the case for further on 12.10.1992.

List the case on 12.10.1992 for counter by the respondents

Deputy Registrar (J)

Copy to:-

1. Director General, Indian Council of Agricultural Research, Krishi Bhavan, New Delhi-1.
2. The Director, Central Research Institute for Dryland Agriculture (ICAR), Santoshnagar, Hyd-659.
3. The Senior Administrative Officer, Central Research Institute for Dryland Agriculture (ICAR), Santoshnagar, Hyd-659.
4. One copy to Sri. G.Bikshapathy, advocate, CAT, Hyd.
5. One copy to Sri. Addl. CGSC, CAT, Hyd.
6. One spare copy.

Rsm/-

W.M.S.  
J.P.  
29/9/92

O.A. 865742

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH

THE HON'BLE MR.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANLASEKHAR REDDY :  
MEMBER (J)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (J)

Dated: 29/9/1992

ORDER / JUDGMENT

R.A. / C.A. / M.A. No

In

O.A. No.

865742

T.A. No.

(W.P. No.)

Admitted and interim directions  
issued

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered / Rejected

No orders as to costs.

pvm.

Central Administrative Tribunal

DESPATCH

29 SEP 1992

HYDERABAD BENCH.